

CEN TRAL ADMINISTRATI VE TRIBUNAL PRINCIPAL BENCH

## D.A.No.107/99

New Delhi: Dated this the 29 day of No:vember, 1999.

HON 'BLE MR. S. R. ADIGE, VICE CHAIRM AN (A).

HON BLE MR. KULDIP SINGH, MEMBER (3)

- Mr. Vinod Bansal,
   S/o Shri A. S. Bansal,
   R/o 411, DDA Janta Quarters,
   Jahangi puri,
   Delhi.
- 2. Mr. Jaswant Kumar, S/o Shri Yadram, R/c 26/804, DDA Flats, Dr. Ambedkar Nagar, New Delhi-0062

•••• Applicants.

(By Advocate: Shri B.K.Sinha)

## Versus

- NCT of Delhi, through Medical Secretary, Delhi Secretariat,
   Sham Nath Marg, Delhi-54.
- The Medical Superintendent, Lok Nayak Hospital, Meer Dard Road, New Delhi.
- 3. The Director (admn), Lok Nayak Hospital, Meer Dard Road, New Delhi -110002

•••• Respondents.

( By Advocate: Shri Vijay Pandita)

## ORDER

## HON 'BLEMR. S. R. ADIGE, VICE CHAIRMAN (A).

In this  $0_A$  applicants had sought a direction to appear in the interview scheduled to be held on 12/13.1.99 for the post of ECG Technician.

2. By interim order dated 13.1.99 respondents were directed to interview applicants on that date provisionally and keep their results in a sealed cover

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till further orders .

Respondents in their reply have stated that applications were invited for the post of ECG. Technicians specifically providing that candidates may apply to the M.S. till 20.11.98. The applications of applicants were received on 23.11.98 (Annexure.p-2) and on the same day were diarised at No10258 and returned on the same day with the following endorsement:

"Returned in original with remarks that application form has been received later i.a. on 23,11, 98 %.

4. These assertions have not been denied in any rejoinderfiled by applicants.

5. The OA therefore warrants no interference and is dismissed. No costs.

( KULDIP SINGH )
MEMBER(J)

(S. R. ADIGE) VICE CHAIRMAN (A).

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